

BILASPUR (REPEALING) ORDER, 1949

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BILASPUR (REPEALING) ORDER, 1949

In exercise of the powers conferred by Sec, 4 of the Extra-Provincial Jurisdiction Act, 1947 2 (47 of 1947), and all other powers enabling it in that behalf the Central Government is pleased to make the following Order, namely:-

1. . :-

- (i) This Order may be called the Bilaspur (Repealing) Order, 1949 .
- (ii) It extends to the whole of Bilaspur,
- (iii) It shall come into force at once.

2. . :-

The enactments specified in the Schedule to this Order are hereby repealed.

3. Savings :-

The repeal by this Order of any enactment shall not affect any other enactment in which the repealed enactment has been applied, incorporated or referred to: And this Order shall not affect the validity, invalidity effect or consequences of anything already done or suffered, or any right, title, obligation or liability already acquired, accrued or incurred, or any remedy or proceeding in respect thereof, or any release or discharge of or from any debt, penalty, obligation, liability, claim or demand, or any indemnity already granted, or the roof of any past act or thing, nor shall this Order affect any principal or rule of law, or established jurisdiction, form or course of pleading, practice or procedure, or existing usage, custom, privilege, restriction, exemption.office or appointment, notwithstanding that the same respectively may have been in any

manner affirmed, recognised or derived by, in or from any enactment hereby repealed; nor shall the repeal by this Order of any enactment revive or restore any jurisdiction, office, custom, liability, right, title, privilege, restriction, exemption, usage, practice, procedure or other matter or thing not now existing or in force.

SCHEDULE 1

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	Year of Act	Name of Act
1	1938 . . .	The Bilaspur State Naturalization Act,
2	1939 . . .	The Bilaspur State Public Health and Education Improvement Act.
3	1944 . . .	The Bilaspur State Gazette Act.
4	1944 .	The Bilaspur State Education and Health Act.
5	1945 .	The Bilaspur State Silk and Mulberry Trees Protection Act.
6	1945 .	The Bilaspur State Prohibition of Food Stuffs Exports Act.
7	1945 . . .	The Bilaspur State Female Infanticide Prevention Act.